

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1008 of 2019**

**IN THE MATTER OF:**

**Shubham Jain**

**...Appellant**

**Versus**

**Gagan Ferrotech Ltd. & Anr.**

**...Respondents**

**For Appellant:                   Shri Sanchit Garg, Advocate**

**For Respondents:           Ms. Soumya Dutta, Advocate (R-1)**  
**Shri Abhishek Anand, Shri Viren Sharma and Shri**  
**Kunal Godhwani, Advocates (for RP – R2)**

**O R D E R**  
**(Virtual Mode)**

**18.01.2021**           Heard Counsel for the parties. Reserved for Judgement.

[Justice A.I.S. Cheema]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

*rs/md*